

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/2016
NAME OF THE PETITIONER(S) : KM Abdul Rahiman Mather & 3 others
NAME OF THE RESPONDENT(S) : M/s Mather & Company Private Limited & 10 others
UNDER SECTION : 397/398, 237 of CA 56 & 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SANDEEP KUMAR


Petitioner



For HARI SHANKAR MAWI
ANANTH MERATHA

2. S. SIDDHARTHAN

Respdt.



For NRR. ARUN NATARAJAN

ORDER

Shri Sandeep Kumar, proxy representing the counsel for petitioner present. Shri S Siddharthan, counsel for respondents present. Proxy counsel representing the petitioner submitted that this matter has been settled between the parties and an email communication was sent to the counsel on record requesting him to withdraw the matter. He sought time for filing a memo to this effect. Time enlarged at request. Put up on **27.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)